

Central Administrative Tribunal
Principal Bench: New Delhi

25

CP 281/97 in OA 1009/92

New Delhi, this the 3rd day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri N.Sahu, Member (A)

Mrs Naheed Siddiqui,
w/o Shri A.A. Siddiqui,
Assistant Teacher,
Oak Grove School,
Mussorie(Uttar Pradesh) ...Petitioner

(By Shri P.L. Mimroth, Advocate)

Vs.

1. Shri S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Shri A.P.Nagrath,
Chief Personnel Officer,
Northern Railway,
Baroda House,
New Delhi. ...Respondents

(By Advocate: Shri R.L. Dhawan)

O R D E R (ORAL)
[Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)]

In view of the reply alongwith the letter from the petitioner and in view of the undertaking that the respondents shall give the break-up in an accounting form to the petitioner within four weeks from today, these contempt of courts proceedings are dropped and notices discharged.

transcribed
(N.SAHU)
Member(A)

naresh

(DR.JOSE P. VERGHESE)
Vice-Chairman (J)